

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 52, 67,68 , 69 of 2012

Dated : 21ST February, 2014

Appeal No. 52 of 2012

In the matter of:

M/s Ferro Alloys Corporation Ltd.Appellant(s)

Versus

O.E.R..C & Ors. ...Respondent(s)

Appeal No. 67 of 2012

In the matter of:

M/s Tata Steel Ltd.Appellant(s)

Versus

O.E.R.C & Ors. ...Respondent(s)

Appeal No. 68 of 2012

In the matter of:

M/s OCL India Ltd.Appellant(s)

Versus

O.E.R..C & Ors. ...Respondent(s)

Appeal No. 69 of 2012

In the matter of:

M/s Balasore Alloys Ltd.Appellant(s)

Versus

O.E.R..C & Ors. ...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matters on

28.03.2014.

COURT MASTER